

HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 12216 / Checker
III-4-1/2016 (Commercial Court)

Bilaspur, dated 7 July, 2025

Copy of Government Notification F. No. LAW/1461/2025 dated 03-07-2025 & 04-07-2025 issued by the Law Department, Government of Chhattisgarh, Atal Nagar, Nava Raipur with regard to designate the court of Additional Judge to the Court of 1st Civil Judge Sr. Div., Jagdalpur as Special Court under sub section 1(1A), (2) and (3) of Section 3 of the Commercial Court Act, 2015 (No. 4 of 2016) in place of the court of IInd Civil Judge Class-I is forwarded to -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

Conti--2

17. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bemetara/Bilaspur/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), for information.
21. **The Principal District and Sessions Judge, Bastar (Jagdalpur)** with reference your request letter no. 1131/I-15-3/2024 (sw) dated 30-04-2025 *for information and necessary action.*
22. The Judge, Commercial Court, (District Judge Level), Atal Nagar, 2nd Floor, Rajya NITI Aayog, opposite CGPSC building, Sector-19, Atal Nagar, Nava Raipur (Chhattisgarh) for information.
23. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
24. The Additional Registrar (D.E /Administration/Judicial/Classification/ Confidential) High Court of Chhattisgarh, Bilaspur, *for information.*
25. The Registrar, Computerization-cum-C.P.C., High Court of Chhattisgarh, Bilaspur *for information.*
26. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
27. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
28. Section Officer/Incharge, Senior Court Manager/Accounts/ O/o R.G./Checker/ Protocol /Compliant/Writ/ Civil/ Criminal/ Central Filing Section/Supreme Court Section/ Library/ Pension/Cashier/Cause List/Paper Book/Copying, High Court of Chhattisgarh, Bilaspur *for information.*
29. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Maneesh Kumar Thakur)
Registrar General

mail

Government of Chhattisgarh
Law & Legislative Affairs Department
Mantralaya
Mahanadi Bhawan, Atal Nagar, Naya Raipur

//Notification//

03 JUL 2025
Naya Raipur, Dated/...../2025

F.No./LAW/1461/2025, In exercise of the powers conferred by Sub-section (1), (I-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 10364/Checker/III-4-1/2016 Bilaspur, Dated 11-06-2025. The State Government, hereby, amends this Department's Notification No. 14391/3830/XXI-B/C.G./2023 dated 20-12-2023, and designate the following court of District Judge Level as Commercial Court, :-

Amendment

In the SCHEDULE-I,

In column (3) of serial no. 1 after the word and punctuation "Ist CJ-I, Jagdalpur", the words and symbols "II CJ-I, Jagdalpur" shall be added.

**By order and in the name of the
Governor of Chhattisgarh**

Digitally signed by
RAJNISH SHRIVASTAVA

Date: 01-07-2025

14:35:16

(Rajnish Shrivastava)

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Endt. No. / LAW/1461/2025

Naya Raipur, Dated/...../2025

Copy to :-

- ✓ 1. Registrar General, Hon'ble High Court of Chhattisgarh, Bilaspur with reference to Memo No. 4554/Checker/III-4-1/2016 Bilaspur, Dated 06-03-2025 & 8009/Checker/III-4-1/2016 Bilaspur, Dated 26-04-2025,
2. District and Session Court, Baikunthpur Dist -Koria,
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya for perusal for Hon'ble Law Minister,
4. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Naya Raipur,
5. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Govt. of Chhattisgarh, Mantralaya, Naya Raipur,
6. Deputy Director, Govt. Regional Printing Press, infront of Indrawati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
7. Web-Administrator, Govt. of Chhattisgarh, Law & Legislative Affairs Department. Mantralaya Naya Raipur for uploading in the official website of the Department,

For information and necessary action.

Digitally signed by
DINESH CHANDRA SAH
Date: 01-07-2025
15:59:23

(Dineshchandra Sahu)

Under Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

**Government of Chhattisgarh
Law & Legislative Affairs Department
Mantralaya**

Mahanadi Bhawan, Atal Nagar, Naya Raipur

//Notification//

Naya Raipur, Dated/...../2025

F.No./LAW/1461/2025, In exercise of the powers conferred by Sub-section (1), (I-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 10364/Checker/III-4-1/2016 Bilaspur, Dated 11-06-2025, The State Government, hereby, cancels this Department's Notification No. F.No./LAW/1461/2025 dated 03-07-2025, and further amends this Department's earlier Notification No. 14391/3830/XXI-B/C.G./2023 dated 20-12-2023 and designate the following court of Below District Judge Level as Commercial Court, :-

Amendment

In SCHEDULE-I,

In column (3) of serial no. 1, for the words, figures and punctuation "II CJ-I, Jagdalpur", the words, figure and punctuation "Additional Judge to the court of I CJ, Senior Division, Jagdalpur" shall be substituted.

By order and in the name of the

Governor of Chhattisgarh

Digitally signed by
RAJNISH SHRIVASTAVA

Date: 04-07-2025

(Rajnish Shrivastava)

16:31:37

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Encl. No./ LAW/1461/2025

Naya Raipur, Dated/...../2025

Copy to :-

1. Registrar General, Hon'ble High Court of Chhattisgarh, Bilaspur with reference to Memo No. 10364/Checker/III-4-1/2016 Bilaspur, Dated 11-06-2025,
2. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya for perusal for Hon'ble Law Minister,
3. Private Secretary to Principal Secretary Law for perusal of Principal Secretary, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Naya Raipur,
4. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Govt. of Chhattisgarh, Mantralaya, Naya Raipur,
5. Deputy Director, Govt. Regional Printing Press, in front of Indrawati Bhawan, Naya Raipur for publication in the E-Gazette (Extra Ordinary),
6. Web-Administrator, Govt. of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya Naya Raipur for uploading in the official website of the Department,

For information and necessary action.

Digitally signed by
DINESH CHANDRA SAHU
Date: 04-07-2025
17:06:43

(Dineshchandra Sahu)

Under Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department